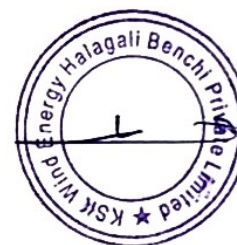


All amounts in Rupees. ICD = 04.09.2026

Demand No.	Assessment year	Section	DIN	Date of order	Amount claimed	Admitted	Under verification	Not admitted	Character of the order	Basis / finding
1	2014-15	254	2022201410000C02851C	12 04 2022	1,24,64,597	1,24,64,597	-	-	Determination	Order giving effect to the ITAT order that set aside CIT(A)-2's order of 16 11 2018 and confirmed the AO Underlying: s 143(3) order 27 12 2016 assessing Rs. 1,92,82,260 of FD interest as income from other sources The s 254 order itself is NOT among the documents filed
2	2014-15	271(1)(c)	2022201440411510973C	29 09 2022	91,35,226	91,35,226	-	-	Determination	I hereby levy a penalty of Rs. 91,35,226 (being 100% of tax sought to be evaded)' and 'the assessee is hereby directed to pay'. THE ORDER LEVIES Rs. 91,35,226 is claimed. The ITBA extract also shows the lower figure. The claimed is admitted
3	2013-14	TDS	TRACES - no DIN	n/a	24,600	24,600	-	-	System-generated demand	TRACES Consolidated Demand for TAN HYDK05246D: one row, FY 2013-14, Rs. 24,600/- ITO (TDS) Ward-1(4) confirmed on 04 09 2026 that no separate claim was filed by that office. Held ONLY because it is claimed in the Form B table which states Rs. 2,16,24,423
4	FY 2018-19	TDS	TRACES - no DIN	n/a	180	180	-	-	System-generated demand	TRACES Consolidated Demand for TAN HYDK05246D: one row, FY 2018-19, Rs. 180/- ITO (TDS) Ward-1(4) confirmed on 04 09 2026 that no separate claim was filed by that office. Held ONLY because it is claimed in the Form B table, which states Rs. 2,16,24,603
TOTAL					2,16,24,603	2,16,24,603				Foots. Agrees to the Form B grand total of Rs. 2,16,24,603 and to the Claim Register row.

Reconciliation of the Four totals in the claim. Form - B table Rs. 2,16,24,603 = Proforma Report Rs. 2,15,99,823 (Demands 1-2) + TDS Rs. 24,780 (Proforma item 3-4). The verified Declaration states Rs. 2,16,24,603.



cu. 1/2